

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2578
ANSWERED ON:17.08.2011
EDUCATION CESS
Deshmukh Shri K. D.;Natarajan Shri P.R.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of Education Cess collected by the Government during the last three years and the current year, year-wise;
- (b) the amount disbursed to each State out of the Education Cess collected during the said period, State-wise, year-wise and the norms for disbursement of such funds;
- (c) the details of the programmes including implementation of RTE Act 2009 on which the said amount was utilized/is likely to be utilized;
- (d) whether the Government proposes Public Private Partnership (PPP) mode also for implementing RTE Act; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(Dr. D. PURANDESWARI)

(a): As per information received from Central Board of Direct Taxes (CBDT) and Central Board of Excise and Customs (CBEC), Ministry of Finance, the amount collected through the Education Cess (2% earmarked for elementary education and 1% for secondary & higher education) during the last three years and the current year are as follows:

Year Amount in Crores
 (Rs.)

2008-09	11530.36
2009-10	10139.64
2010-11	12392.70
2011-12	1970.73
(upto June, 2011)	

(b) & (c): The proceeds of 2% education cess are utilized exclusively for the Sarva Shiksha Abhiyan (SSA), which is the main vehicle for implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and the Mid-Day Meal scheme (MDM) of the Government. Allocation to States are not made separately against education cess.

(d)& (e): There is no such proposal of the Government.